## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

:

**PETITION NUMBER** 

: TCP/119/2016

NAME OF THE PETITIONER(S)

: Mr. S. Suresh

NAME OF THE RESPONDENT(S)

: M/s Avon Institute of Modern Sciences Pvt. Ltd. &

another

**UNDER SECTION** 

: 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

P.M. VATSACA

FOR A.K. MYLSAMY & ASSOCIATES

Counsel FOR RESPONDENTS

P. M. Vatala

2 PINEETHI KUMAR

ML. WARAON & SAI RAMS

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## **ORDER**

Shri P Neethi Kumar, counsel for petitioner present. Shri P M Vatsala, counsel for respondents present. Counsel for petitioner sought further time for submitting arguments. Time extended as a last chance. Put up on 24.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)